

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3186 of 2022 in Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3

For Admission (After Notice)

2.	Comp. App. (AT) No. 98 of 2022	Yogendra Pal Jain & Anr. Vs. South Eastern Carriers Pvt. Ltd. & Ors.	Shabnam Shalini	Ashwani Kumar-R5 Krishan Kumar Swikritimala Dubey Nitin Pal-R14
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For Hearing

3.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr. With	Avneesh Arputham	Atul Sharma Arjun Padhiyar-R1 Harsh Sinha-R2
4.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	Sunil Kr. Agarwal-R1 Avneesh Arputham -R2
5.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
6.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)

7.	Competition App (AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
8.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
9.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021 & I.A No. 2562 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd. With	Ashish Upadhayay	Manish Parmar
10.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	Sayli Petiwale Manish Parmar
11.	Comp. App. (AT) No. 02 of 2021 & I.A. No. 1256 of 2021	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
12.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
13.	Comp. App. (AT) No. 115 of 2021	Tarik Klair Vs. Registrar of companies (NCT of Delhi & Haryana) & Ors.	Subhash Saini	Lata Sisodiya Anil Kr. Aggarwal-R3
14.	Contempt Case (AT) No. 8 of 2022 in Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Vs. Chief Commissioner of Income Tax (TDS)	Nipun Gautam	Eisha Kadian Himanshu

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

15.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari Ravi Prakash	Kanika Singhal Siddhant Bajaj-R1 Sanjay Kr Raj Kr. Bansal
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**By order of Hon'ble Chairperson
-sd/-
Registrar**